GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

STARRED QUESTION NO:18
ANSWERED ON:05.08.2013
REPAIRING AND DEVELOPMENT OF ROADS UNDER CRF
Azad Shri Kirti (Jha);Chanabasappa Shri Udasi Shivkumar

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether certain roads/pucca roads in various States of the country including Bihar are in dilapidated conditions;
- (b) if so, the details thereof;
- (c) whether the Government provides funds to the States for repairing/development of roads in the States under the Central Road Fund (CRF) Scheme;
- (d) if so, the details of the funds provided and utilised by the States for this purpose during the last three years and the current year under the scheme, State/UT-wise including Bihar and Karnataka; and
- (e) the details of road development projects taken up in different States under the said scheme during the period and the time by which these projects are likely to be completed, State/UT-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI OSCAR FERNANDES)

- (a) & (b) This Ministry is mainly responsible for development and maintenance of National Highways (NHs). All NHs are kept in traffic worthy condition within the available budgetary allocations.
- (c) Yes, Madam
- (d) The state-wise details of the Central Road Fund (CRF) accrual and releases for the last three years and current year is given in Annexure-I.
- (e) Details of works includes construction of bridges, cross-drainage work, widening and strengthening of pavements, roads safety works etc. Work are targeted for completion within two years from the date of their sanction.